

(c) the steps taken or proposed against the guilty persons and to ensure that wrong maps are not printed and published?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) and (c). Government takes a serious view of such happenings. The responsibility for production of textbooks for use in schools in the States is primarily that of the State Governments. The book in question was printed at the Government Textbook Press, Andhra Pradesh.

The book was withdrawn by the State Government; and the omission has since been rectified. The Director, Government Textbook Press Andhra Pradesh has been asked to explain the omission.

All agencies/State level organisations involved in development of textbooks are required to ensure that maps of India are printed only after obtaining the approval of Surveyer General of India. The State Governments are being reminded to scrupulously follow this procedure.

Status of Government Employees to Anganwadi Workers

2087. PROF. K.V. THOMAS:
SHRI GOPI NATH GAJAPATHI:
SHRI RAM SAJIWAN:

Will the PRIME MINISTER be pleased to state:

(a) whether Anganwadi workers have been demanding that they be granted the status of Government employees; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) Some of the Anganwadi Workers working in Haryana have filed a Writ Petition in the Supreme Court, making Government of India and Haryana Government respondents. Hence, the case is sub-judice.

Rural Fuelwood Plantation Scheme in Orissa

2088. SHRI GOPINATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the centrally sponsored Rural Fuelwood Plantation scheme is being implemented in some States;

(b) whether such a scheme is being implemented in Orissa;

(c) if so, since when and the district-wise details thereof;

(d) how many hectares of land in Ganjam district of Orissa have been brought under this scheme; and

(e) the details of the fuelwood and fodder species being planted in that district?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The Rural Fuelwood Plantations Scheme is being implemented in all the States including Orissa.